

DIVISION BENCH
COURT - II

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/76(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	MAHESH KUMAR AGARWALA VS HAIL TEA LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS SECTION 447 SECTION 448

Appearance (via video conferencing/physically)

Mr. Anjan Kr. Roy, PCS] for Petitioner
Mr. S. Paul, PCS

Mr. Amit Pareek, PCS] for respondents

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **13.09.2024**.

(Anamitra Pal)
Court Officer